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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
(CENTRAL BOARD OF DIRECT TAXES)

...
New Delhi, the 28th September, 1995

NOTIFICATION
INCOME TAX

S.O. (R) - In exercise of the powers conferred by clause (iii) of sub-section (2) of section 194K of the Income-tax Act, 1961, (43 of 1961), the Central Government hereby specifies the schemes of the SBI Mutual Fund and GIC Mutual Fund given in the table below as the schemes having regard to the plan of payment of income to the unit-holders for the purpose of the said clause, namely:-

TABLE

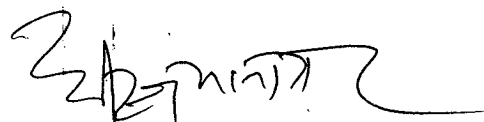
SBI MUTUAL FUND

- | | |
|---------------------------------------|---------------------------------------------------------|
| (1) Magnum Monthly Income Scheme 1989 | - Minimum Return assured and Post-dated cheques issued |
| (2) Magnum Regular Income Scheme 1990 | - Minimum Return Assured. |
| (3) Magnum Monthly Income Scheme 1991 | - Minimum Return Assured and Post-dated Cheques issued |
| (4) Magnum Bond Fund 1994 | - Minimum Return Assured and Post-dated cheques issued. |

...2/-

GIC MUTUAL FUND

<u>Sl. No.</u>	<u>Description of the Scheme</u>	<u>Period of Subscription</u>	<u>Date of redemption of scheme</u>
1.	GIC SAFE 1991	6th Feb., 1991 to 30th March, 1991	31-3-1996
2.	GIC RISE 1991	6th Feb., 1991 to 30th March, 1991	30-3-2001
3.	GIC RISE II	10th Oct., 1991 to 14th Dec., 1991	31-3-1999
4.	GIC BIG VALUE	11th May, 1992 to 24th June, 1994	30-6-1997



(DR. DHEERAJ BHATNAGAR)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

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